

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

64

C.S.P. No. 685/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: M/s. Airavat Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate for Petitioner	
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ORDER

CSP No. 685/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 09.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)